

14
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

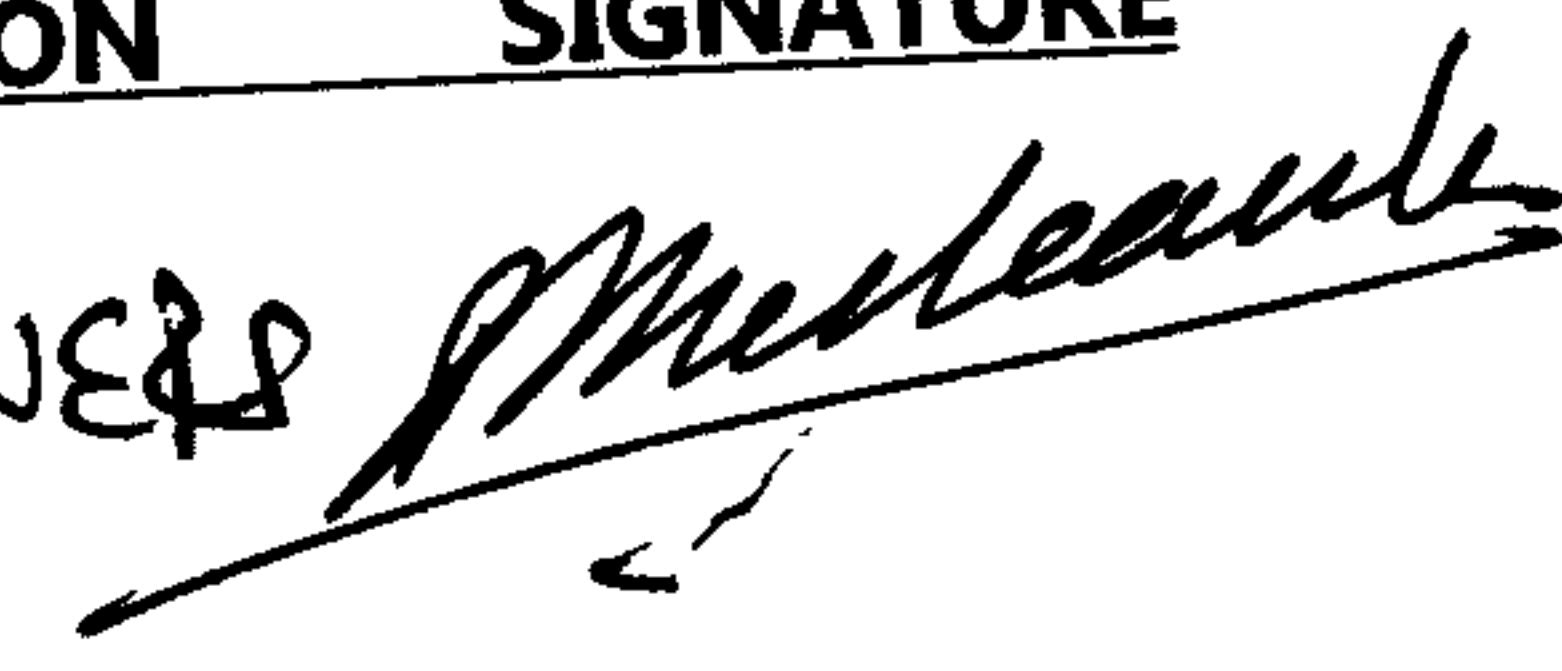
CP(CAA) No. 65/NCLT/AHM/2018
CA(CAA) No. 123/NCLT/AHM/2017

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2018**

Name of the Company: Brij Alloys Pvt Ltd.
Global Electrodes Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PAVAN S GODIAWALA	ADVOCATE	PETITIONER	
2.				

ORDER

Advocate Mr. Pavan Godiawala is present for the Petitioner.

The Proof of service of notice of date of hearing on Statutory authorities is filed.


The Proof of publication is filed.

No representation received from the public.

Heard the arguments of Learned Counsel for the petitioner.

The Order is reserved.


MANORAMA KUMARI
(MEMBER JUDICIAL)


HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)

Dated this the 24th day of July, 2018.